

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 141 of 2011

Dated : 30th September, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

| | |
|--|---------------------------|
| Himatsingka Seide Limited | Appellant (s) |
| Versus | |
| Karnataka Electricity Regulatory Comm. & Ors. |Respondent (s) |

Counsel for the Appellant (s) : Mr. Sanjiv Kr. Saxena

ORDER

The learned counsel for the Appellant has argued for some time. When we have put some queries, he seeks some time to get clarification from his clients.

Post the matter on **14.10.2011.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/ks